NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/24/2016

NAME OF THE PETITIONER(S)

: Sulochana & 2 Others

NAME OF THE RESPONDENT(S)

: M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. PADHMANABAN Counsel Petitioner T-R-RAMESH for.

A. WARAYAWAN Rajasekhar VK

Counsel for RI, RZ, R4

ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for R1, R2 & R4 sought further time to submit arguments. Time extended at request. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)